

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

ORDER No.- 44/ 2021

In view of sudden surge of Corona Virus cases in the District of Patna and in consultation with the Hon'ble High Court Patna, all the Courts of Patna Judgeship shall function in Virtual mode from 12.04.2021 onwards till further order.

The learned Advocates are requested to participate in the Virtual Court proceedings from their residence or the place they deem fit. Further, the entry of litigants and outsiders are strictly prohibited in the premises of Courts campus.

Those who are entering in the premises must maintain norms of social distancing, using face mask and sanitization.

All the Courts are requested not to pass any adverse order in the absence of learned Advocates in any case till further order.

The Judge-in-charge (Nazarat) of Patna Judgeship are directed to make all necessary arrangement for sanitizing court campus as well as Court room and offices on regular basis.

All Jail Superintendent of Patna District are directed not to produce under-trial prisoner physically before the Court rather they will produce virtually. The C.J.M., Patna and all the A.C.J.Ms. of Sub-divisional Civil Courts except Paliganj are directed to make necessary arrangement in this regard.

The order no. 42/2021 dated 28.03.2021 issued regarding functioning of Courts of Patna Judgeship for the period from 01.04.2021 to 30.04.2021 is modified to this extent.

Communicate.

Sunil Dutta Mishra
District & Sessions Judge, Patna
09-04-2021

Memo No. 5814-5960/Admn.

Patna, dated the 9th April, 2021

Copy forwarded to the District Magistrate, Patna / The Senior Superintendent of Police, Patna / all the Courts / Nodal Officer / Judge-in-charge / Judge-in-charge (Nazarat) of Patna Judgeship / The Superintendent, Model Central Kara, Beur, Patna/ The Superintendent, Shivar Mandal Kara, Phulwarisharif/ The Superintendent, Sub Jail, Patna City/Danapur/Barh/Masaurhi/ the Government Pleader, Patna / The Public Prosecutor, Patna / The District Prosecution Officer, Patna / the Secretary, Bar Association, Patna Sadar / The System Officer, Patna / The System Assistants, Patna Judgeship / all the concerned for information and needful. The System Officer, Patna is directed to publish this order on the website of the Civil Courts, Patna for information of all concerned.

Sunil Dutta Mishra
District & Sessions Judge, Patna
09-04-2021